



4. The Registry is directed to accept the hard copies of the Application.
5. List this application on 15.04.2024.

**CA 95/2023**

1. Counsel for the ILFS seeks time to file reply. Two weeks' time is granted to file reply after duly serving the copy to the other side.
2. Counsel for the CMA informs that pleadings are complete in the matter except reply from the ILFS.
3. List his matter on 25.04.2024.

**CA 52/2024 CA 511/2020**

CA 52/2024 is connected with CA 511/2020. List both these applications for hearing on 15.05.2024 at 2:30 P.M.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**